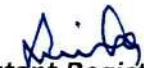


INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1352/ CHANDI/2025	2015-16	[A] GURCHARAN KAUR	
2	ITA 1353/ CHANDI/2025	2012-13	[A] M/S STAR BIOTECH	
3	ITA 1365/ CHANDI/2025	2015-16	[A] JYOTI	
4	ITA 1355/ CHANDI/2025	2019-20	[A] SOHAN LAL	
5	ITA 1356/ CHANDI/2025	2015-16	[A] GULZAR SINGH(THROUGH LEGAL HEIR AVTAR SINGH)	
6	ITA 1207/ CHANDI/2025	2016-17	[A] JYOTI	
7	ITA 1496/ CHANDI/2025	2020-21	[A] SMT. JYOTI	


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 19-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1220/ CHANDI/2024	2012-2013	[A] RAJEEV SARDANA, SARDANA NAGAR, AMBALA ROAD, JAGADHRI, YAMUNA NAGAR	
2	ITA 273/ CHANDI/2025	2012-13	[A] SANGEETA DUGAL, YAMUNA NAGAR, HARYANA	
3	ITA 1379/ CHANDI/2025	2013-14	[A] AMARJIT SINGH MARWAHA	
4	ITA 1376/ CHANDI/2025	2020-2021	[A] THE COOPERATIVE HOUSE BUILDING SOCIETY LIMITED, MANDI GOBINDGAR	
5	ITA 1378/ CHANDI/2025	2018-19	[A] BIRU SHARMA	
6	ITA 1261/ CHANDI/2025	2017-2018	[A] OM PARKASH SAINI	


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19-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF SMC BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1234/ CHANDI/2025	2012-13	[A] SH. SHANKAR LAL S/O SH. BASTIRAM THROUGH LEGAL HEIR SMT. SUDARSHANA DEVI	
2	ITA 1382/ CHANDI/2025	2014-15	[A] JARNAIL SINGH	
3	ITA 1383/ CHANDI/2025	2017-18	[A] SAHIL PHUTELA	
4	ITA 1385/ CHANDI/2025	2023-24	[A] HARMANDEEP KAUR	
5	ITA 1394/ CHANDI/2025	2017-18	[A] SH. JATINDER KAURA (DECEASED) THROUGH L/H SMT. DIMPLE KAURA	

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**19-Jan-2026**

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 20-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 167/CHANDI/2023	2018-19	[A] SH. BALJINDER SINGH (263)	
2	ITA 192/CHANDI/2023	2018-19	[A] SH. DEVENDER KUMAR (263)	
3	ITA 233/CHANDI/2023	2018-19	[A] SH. GURDEEP SINGH MAHAL (263)	
4	ITA 286/CHANDI/2023	2018-19	[A] SH. ARVAIL SINGH (263)	
5	ITA 287/CHANDI/2023	2018-19	[A] M/S GANESH DASS HUF (263)	
6	ITA 288/CHANDI/2023	2018-19	[A] SH. KASHMIR SINGH SANDHA (263)	
7	ITA 289/CHANDI/2023	2018-19	[A] DHUNI CHAND HUF (263)	
8	ITA 290/CHANDI/2023	2018-19	[A] SH. PARAMJEET SINGH (263)	
9	ITA 325/CHANDI/2023	2018-19	[A] SH. AMARJEET SINGH (263)	
10	ITA 326/CHANDI/2023	2018-19	[A] INDER KAUR (263)	
11	ITA 327/CHANDI/2023	2018-19	[A] PARAMJIT SINGH (263)	
12	ITA 328/CHANDI/2023	2018-19	[A] BIMLA DEVI (263)	
13	ITA 332/CHANDI/2023	2018-19	[A] SH. RAM LAL (263)	
14	ITA 335/CHANDI/2023	2018-19	[A] KARTAR SINGH (263)	
15	ITA 455/CHANDI/2024	2015-16	[A] ASHOK KUMAR THAKRAL (144)	
16	ITA 456/CHANDI/2024	2015-16	[A] RAKESH KUMAR (263)	
17	ITA 487/CHANDI/2024	2018-19	[A] GURVINDER SINGH (263)	
18	ITA 488/CHANDI/2024	2018-19	[A] SURJEET SINGH (263)	
19	ITA 494/CHANDI/2024	2013-14	[A] SH. RANDHIR SINGH (263)	
20	ITA 498/CHANDI/2024	2018-19	[A] RAM NIWAS (263)	
21	ITA 575/CHANDI/2024	2018-2019	[A] MANINDER JEET SINGH V.P.O. UDHAMGARH, JAGADHRI (263)	
22	ITA 576/CHANDI/2024	2018-2019	[A] PARVEEN KUMAR, 229, VILLAGE MANAKPUR-II, TEHSIL JAGADHRI (263)	

CAUSE LIST OF A BENCH FOR 20-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 603/CHANDI/2024	2019-20	[A] MADHU GREWAL (263)	
24	ITA 754/CHANDI/2025	2018-19	[A] MUNISH KUMAR LEGAL HEIR LATE SH GURDEEP SINGH (263)	
25	ITA 761/CHANDI/2025	2018-19	[A] KARAN PRATAP SINGH (143(3))	
26	ITA 780/CHANDI/2025	2018-19	[A] ANIL TUTEJA (263)	
27	ITA 1115/CHANDI/2025	2018-2019	[A] BALWANT SAINI (147)	


Assistant Registrar
16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 21-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 624/CHANDI/2023	2017-18	[A] BALWINDER SINGH (E-FILE)	
2	ITA 651/CHANDI/2024	2014-15	[A] ASHWANI KUMAR	
3	ITA 945/CHANDI/2024	2013-14	[A] HIMACHAL PRADESH FINANCIAL CORPORATION	
4	ITA 990/CHANDI/2024	2017-18	[A] A B MOTORS PVT. LTD	
5	ITA 1006/CHANDI/2024	2016-17	[A] A. B. MOTORS PVT. LTD.	
6	ITA 1217/CHANDI/2024	2017-18	[A] JUGESH SALUJA	
7	ITA 98/CHANDI/2025	2017-18	[A] ASSISTANT CONTROLLER F&A DIRECTORATE OF INDUSTRIES	
8	ITA 99/CHANDI/2025	2017-18	[A] GOOD MEDIA NEWS PRIVATE LIMITED	
9	ITA 103/CHANDI/2025	2022-2023	[A] DEEPAK KUMAR PROP. M/S URVI ENTERPRISES MANDIGOBINDGARH	
10	ITA 112/CHANDI/2025	2021-22	[D] ARUN GUPTA	
11	ITA 332/CHANDI/2025	2024-25	[A] KHALSA JI FOUNDATION	
12	ITA 460/CHANDI/2025	2022-23	[A] HARE RAMA HARE KRISHNA FIGHTER CLUB	
13	ITA 478/CHANDI/2025	2013-14	[D] GOPAL KRISHAN BANSAL	
14	ITA 614/CHANDI/2025	2013-14	[A] GOPAL KRISHAN BANSAL, MANDI GOBINDGARH	
15	ITA 973/CHANDI/2025	2017-18	[A] M/S DEVI OIL STORE	
16	ITA 977/CHANDI/2025	2018-19	[A] FUJIYAMA POWER SYSTEMS	
17	ITA 979/CHANDI/2025	2018-19	[A] ABHIMANYU GUPTA	
18	ITA 987/CHANDI/2025	2014-15	[A] HEALTH BIOTECH LIMITED	
19	ITA 988/CHANDI/2025	2017-18	[A] DINESH KUMAR SOOD	


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 878/CHANDI/2024	2017-18	[A] JAGDEEP CHAUDHARY	
2	ITA 892/CHANDI/2024	2012-13	[A] JAGDEEP CHAUDHARY	
3	ITA 412/CHANDI/2025	2013-14	[A] ASHOK KUMAR CHAUHAN	
4	ITA 551/CHANDI/2025	2021-22	[A] AYALI DEVELOPERS AND COLONISERS PRIVATE LIMITED	
5	ITA 552/CHANDI/2025	2022-23	[A] AYALI DEVELOPERS AND COLONISERS PRIVATE LIMITED	
6	ITA 854/CHANDI/2025	2021-22	[D] AYALI DEVELOPERS AND COLONISERS PRIVATE LIMITED, MAIN OFFICE LUDHIANA(EAST), LODHOWAL B.O	
7	ITA 855/CHANDI/2025	2022-23	[D] AYALI DEVELOPERS AND COLONISERS PRIVATE LIMITED,MAIN OFFICE LUDHIANA(EAST), LODHOWAL B.O.	
8	ITA 574/CHANDI/2025	2021-22	[A] HARBIR SINGH GREWAL	
9	ITA 575/CHANDI/2025	2022-23	[A] HARBIR SINGH GREWAL	
10	ITA 830/CHANDI/2025	2021-22	[D] HARBIR SINGH GREWAL, V.P.O. AYALI KHURD	
11	ITA 831/CHANDI/2025	2022-23	[D] HARBIR SINGH GREWAL,V.P.O. AYALI KHURD	
12	ITA 576/CHANDI/2025	2018-19	[A] HARKINDER SINGH GREWAL	
13	ITA 577/CHANDI/2025	2019-20	[A] HARKINDER SINGH GREWAL	
14	ITA 578/CHANDI/2025	2022-23	[A] HARKINDER SINGH GREWAL	
15	ITA 838/CHANDI/2025	2021-22	[D] HARKINDER SINGH GREWAL, V.P.O. AYALI KHURD	
16	ITA 839/CHANDI/2025	2022-23	[D] HARKINDER SINGH GREWAL, V.P.O. AYALI KHURD	
17	ITA 1109/CHANDI/2025	2019-20	[D] HARKINDER SINGH GREWAL, VPO AYALI KHURD, AYALI KALAN, LUDHIANA	
18	ITA 1108/CHANDI/2025	2018-19	[D] HARKINDER SINGH GREWAL,VPO AYALI KHURD, LUDHIANA	
19	ITA 968/CHANDI/2025	2013-14	[A] JASWINDER SINGH GREWAL	
20	ITA 985/CHANDI/2025	2024-25	[A] ARYA SAMAJ MANDIR SECTOR	
21	ITA 986/CHANDI/2025	2024-25	[A] ARYA SAMAJ MANDIR	
22	ITA 826/CHANDI/2025	2015-16	[A] HAR KISHAN	

CAUSE LIST OF A BENCH FOR 22-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 835/CHANDI/2025	2015-16	[A] AJAY TANTA	
24	ITA 836/CHANDI/2025	2018-19	[D] DAYANAND MATH	


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 21-JANUARY-2026 (WEDNESDAY)

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	860	CHANDI	2025	2009-10	[A] PRATIBHA SINGH	B	
2	ITA	867	CHANDI	2025	2012-13	[A] PRATIBHA SINGH	B	
3	ITA	1077	CHANDI	2025	2015-16	[A] PRATIBHA SINGH	B	


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 **16-Jan-2026**

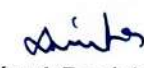
INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**REVISED CAUSE LIST OF B BENCH FOR 27-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 447/ CHANDI/2024	2010-11	[D] SURINDER KUMAR VERMA (E - FILE)	
2	ITA 72/ CHANDI/2025	2021-22	[A] SAURABH BAJAJ	
3	ITA 125/ CHANDI/2025	2024-25	[A] VISION HUMANITY	
4	ITA 126/ CHANDI/2025	2025-25	[A] VISION HUMANITY	
5	ITA 135/ CHANDI/2025	2017-18	[A] SATBIR SINGH KHATRA	
6	ITA 349/ CHANDI/2025	2020-21	[A] VARDHMAN TEXTILES LIMITED	
7	ITA 565/ CHANDI/2025	2020-21	[A] PARMESHWAR DWAR SOCIETY	
8	ITA 881/ CHANDI/2025	2013-14	[D] THE SANGRUR CENTRAL CO-OP BANK LIMITED	
9	CO 2/ CHANDI/2026	2013-14	[A] THE SANGRUR CENTRAL COOP BANK LIMITED	
10	ITA 906/ CHANDI/2025	2013-14	[A] MATA BALA SUNDRI RICE MILL	
11	ITA 1004/ CHANDI/2025	2025-26	[A] THEON FOUNDATION	
12	ITA 1005/ CHANDI/2025	2025-26	[A] THEON FOUNDATION	
13	ITA 1007/ CHANDI/2025	2018-19	[A] SOHAN LAL JINDAL	
14	WTA 1/ CHANDI/2025	2013-14	[A] NIRMAL KUMAR	
15	WTA 2/ CHANDI/2025	2014-15	[A] NIRMAL KUMAR	
16	WTA 3/ CHANDI/2025	2015-16	[A] NIRMAL KUMAR	
17	ITA 1633/ CHANDI/2025	2022-2023	[A] SACRED HEART EDUCATIONAL SOCIETY, MOGA	
18	ITA 1634/ CHANDI/2025	2026-2027	[A] SACRED HEART EDUCATIONAL SOCIETY, MOGA	


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19-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**REVISED CAUSE LIST OF B BENCH FOR 28-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1194/ CHANDI/2025	2020-21	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.)	
2	ITA 1195/ CHANDI/2025	2021-22	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.)	
3	ITA 1196/ CHANDI/2025	2022-23	[A] SPS CONSTRUCTION INDIA PVT LTD. (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.)	
4	ITA 1193/ CHANDI/2025	2019-20	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.) (SGM)	
5	ITA 1197/ CHANDI/2025	2023-24	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.) (SGM)	
6	SA 5/CHANDI/2026	2018-19	[A] SAHEED DARSHAN FILLING STATION	
7	ITA 1736/ CHANDI/2025	2018-19	[A] SAHEED DARSHAN FILLING STATION	
8	ITA 313/ CHANDI/2020	2015-16	[A] THE BILASPUR DISTT. TRUCK OPERATORS TRANSPORT COP-OP SOCIETY LTD.	
9	ITA 115/ CHANDI/2024	2021-22	[A] SETH INDUSTRIAL CORPORATION (E - FILE)	
10	ITA 252/ CHANDI/2025	2022-23	[A] SETH INDUSTRIAL CORPORATION	
11	ITA 311/ CHANDI/2025	2020-2021	[A] MOHAMMED MUSHTAQ	
12	ITA 714/ CHANDI/2025	2013-14	[A] RENU AGGARWAL	
13	ITA 1306/ CHANDI/2025	2013-14	[A] RENU AGGARWAL	
14	ITA 950/ CHANDI/2025	2014-15	[A] MITTAL COTSPIN LIMITED	
15	ITA 964/ CHANDI/2025	2015-16	[A] SANJAY KUMAR	
16	ITA 1008/ CHANDI/2025	2016-17	[A] MAYANK GUPTA	
17	ITA 1009/ CHANDI/2025	2016-17	[A] MAYANK GUPTA	
18	ITA 1014/ CHANDI/2025	2012-13	[A] SUKHMINDER SINGH	
19	ITA 1015/ CHANDI/2025	2019-20	[A] RAKESH KUMAR VOHRA	
20	ITA 1712/ CHANDI/2025	2026-27	[A] POOJA FOUNDATION	
21	ITA 1713/ CHANDI/2025	2026-27	[A] POOJA FOUNDATION	


Assistant Registrar
19-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**REVISED CAUSE LIST OF B BENCH FOR 29-JANUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 265/ CHANDI/2024	2016-17	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
2	ITA 266/ CHANDI/2024	2021-22	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
3	ITA 269/ CHANDI/2024	2018-19	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
4	ITA 270/ CHANDI/2024	2019-20	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
5	ITA 271/ CHANDI/2024	2020-21	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
6	ITA 281/ CHANDI/2024	2017-18	[A] NECTAR LIFESCIENCES LIMITED (E - FILE)	
7	ITA 35/ CHANDI/2025	2018-19	[A] RAMAN GOYAL	
8	ITA 36/ CHANDI/2025	2019-20	[A] RAMAN GOYAL	
9	ITA 40/ CHANDI/2025	2015-16	[A] RAMAN GOYAL	
10	ITA 63/ CHANDI/2025	2017-18	[A] SATISH KUMAR JAIN	
11	ITA 362/ CHANDI/2025	2017-2018	[A] SATISH KUMAR JAIN	
12	ITA 566/ CHANDI/2025	2013-14	[A] NUPINDER SINGH	
13	ITA 1721/ CHANDI/2025	2025-26	[A] PALPUNG MUNISHASAN DHARMCHAKRA SANGH	
14	ITA 1722/ CHANDI/2025	2025-26	[A] MANGALAM CHARITABLE TRUST	
15	ITA 1706/ CHANDI/2025	2022-23	[A] MAHARAJ JAGAT SINGH MEDICAL RELIEF SOCIETY	

 **Assistant Registrar**
19-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF PART HEARD MATTERS AND MISCELLANEOUS APPLICATIONS

FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	482	CHANDI	2025	2017-18	[A] M/S CREDO ASSETS PVT. LTD.	B			
2	ITA	484	CHANDI	2025	2018-19	[A] M/S CREDO ASSETS PVT. LTD.	B			
3	ITA	487	CHANDI	2025	2013-14	[A] M/S SINGLA BUILDERS AND PROMOTERS LIMITED	B			
4	ITA	1010	CHANDI	2025	2020-21	[A] KAPIL GUPTA	B			
5	ITA	1011	CHANDI	2025	2021-22	[A] KAPIL GUPTA	B			
6	ITA	1012	CHANDI	2025	2022-23	[A] KAPIL GUPTA	B			
7	ITA	1013	CHANDI	2025	2023-24	[A] KAPIL GUPTA	B			
8	ITA	1020	CHANDI	2025	2022-23	[A] ANUP KUMAR AGGARWAL	B			
9	ITA	1021	CHANDI	2025	2023-24	[A] ANUP KUMAR AGGARWAL	B			
10	ITA	1027	CHANDI	2025	2023-24	[A] POOJA AGGARWAL	B			
11	ITA	1218	CHANDI	2024	2014-15	[A] PAWAN GARG	B			

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	127	CHANDI	2025	2013-14	[D] M/S GURDEV WOOL & FIBERS	A	RY/VP		
2	MA	128	CHANDI	2025	2013-14	[D] M/S KARAN SALES CORPORATION	A	RY/VP		
3	MA	130	CHANDI	2025	2013-14	[D] M/S PUNJAB WOOL TRADERS	A	RY/VP		
4	MA	132	CHANDI	2025	2014-15	[D] HIMACHAL SHIKSHA VIKAS DHARMARTH SANSTHA	A	RY/VP		
5	MA	149	CHANDI	2025	2009-10	[A] M/S CREATIVE CAPITAL SERVICES P. LTD.	A	RY/VP		


Assistant Registrar
19-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 785/CHANDI/2017	2013-14	[A] THE LUDHIANA IMPROVEMENT TRUST	
2	ITA 855/CHANDI/2010	2006-07	[D] THE LUDHIANA IMPROVEMENT TRUST	
3	ITA 1104/CHANDI/2011	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
4	ITA 399/CHANDI/2013	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
5	ITA 102/CHANDI/2014	2010-11	[A] THE LUDHIANA IMPROVEMENT TRUST	
6	ITA 344/CHANDI/2014	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
7	ITA 899/CHANDI/2014	2011-12	[A] THE LUDHIANA IMPROVEMENT TRUST	
8	ITA 64/CHANDI/2015	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
9	ITA 152/CHANDI/2015	2009-10	[D] M/S THE LUDHIANA IMPROVEMENT TRUST	
10	ITA 537/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
11	ITA 802/CHANDI/2016	2005-06	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
12	ITA 803/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
13	ITA 804/CHANDI/2016	2009-10	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
14	ITA 116/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
15	ITA 979/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
16	ITA 79/CHANDI/2025	2019-20	[A] AVTAR SINGH	
17	ITA 1670/CHANDI/2025	2024-25	[A] HARI YAMUNA SEHYOG SAMITI	
18	ITA 1471/CHANDI/2025	2025-26	[A] HARI YAMUNA SEHYOG SAMITI	
19	ITA 1489/CHANDI/2025	2025-26	[A] HARI YAMUNA SEHYOG SAMITI	
20	ITA 693/CHANDI/2024	2013-14	[A] DEEPAK MANGLA (HUF)	
21	ITA 694/CHANDI/2024	2013-14	[A] DEEPAK MANGLA (HUF)	
22	ITA 776/CHANDI/2025	2020-21	[A] HARISAR BOARD PRIVATE LIMITED	
23	ITA 794/CHANDI/2025	2015-16	[A] M/S JAIN CONTRACTORS PRIVATE LIMITED	
24	ITA 801/CHANDI/2025	2009-10	[A] ASHWANI SOOD	
25	ITA 810/CHANDI/2025	2009-10	[A] ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD.	
26	ITA 1607/CHANDI/2025	2009-10	[D] ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LIMITED	
27	ITA 1647/CHANDI/2025	2025-26	[A] ARRYA EDUCATIONAL SOCIETY	


Assistant Registrar
16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 754/CHANDI/2023	2017-18	[A] GURDWARA SHRI BAULI SAHIB DHAKOLI	
2	ITA 25/CHANDI/2024	2017-18	[D] GARG JEWELLERS (E-FILE)	
3	ITA 304/CHANDI/2024	2014-15	[D] HARYANA POWER GENERATION CORPORATION LIMITED	
4	ITA 305/CHANDI/2024	2018-19	[D] HARYANA POWER GENERATION CORPORATION LIMITED	
5	ITA 497/CHANDI/2024	2018-19	[A] AMIT KEDIA (E-FILE)	
6	ITA 1045/CHANDI/2024	2011-12	[A] GURMIT KAUR	
7	ITA 1047/CHANDI/2024	2018-19	[D] CHAUHAN PAPER (P) LTD.	
8	ITA 1059/CHANDI/2024	2018-2019	[A] CHAUHAN PAPERS(P) LTD	
9	ITA 121/CHANDI/2025	2018-19	[A] ANIL KUMAR	
10	ITA 186/CHANDI/2025	2012-13	[A] GURPINDERPAL SINGH	
11	ITA 300/CHANDI/2025	2018-19	[A] GAURAV AHUJA	
12	ITA 310/CHANDI/2025	2017-18	[A] G S PROMOTORS AND DEVELOPERS	
13	ITA 695/CHANDI/2025	2022-23	[D] JUBILEE JOY HOMES LLP	
14	ITA 756/CHANDI/2025	2022-23	[A] JUBILEE JOY HOMES LLP	
15	ITA 1032/CHANDI/2025	2018-19	[A] GULAB SINGH	
16	ITA 1041/CHANDI/2025	2017-2018	[A] KARAMSAR COMMUNICATIONS, LUDHIANA	
17	ITA 1043/CHANDI/2025	1999-2000	[A] HIMACHAL PRADESH STATE FOREST DEVELOPMENT CORPORATION LIMITED	
18	ITA 1210/CHANDI/2025	2025-26	[A] HUMANITARIAN VISION FOUNDATION	
19	ITA 1390/CHANDI/2025	2026-2027	[A] CHAMAN EDUCATIONAL AND CHARITABLE TRUST, CHANDIGARH	


Assistant Registrar
16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 29-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 568/CHANDI/2019	2009-10	[A] DISHA COMMERCIAL PVT. LTD.	
2	ITA 187/CHANDI/2023	2012-13	[A] DISHA COMMERCIAL PVT. LTD.	
3	ITA 168/CHANDI/2024	2017-18	[A] ANIL BHALLA	
4	ITA 223/CHANDI/2024	2019-20	[A] AMIT THAPAR	
5	ITA 1177/CHANDI/2024	2017-2018	[A] AMARPREET SINGH HUF DUA KIDS BAHADUR KE ROAD LUDHIANA	
6	ITA 51/CHANDI/2025	2017-18	[A] CHANDER PRATAAP SINGH TYAGI, C-412, NEW SHIMLA, HIMACHAL PRADESH	
7	ITA 260/CHANDI/2025	2018-19	[A] BHIM SAIN	
8	ITA 270/CHANDI/2025	2019-20	[D] LUV GOYAL	
9	ITA 620/CHANDI/2025	2015-16	[A] LALIT JAIN	
10	ITA 903/CHANDI/2025	2012-2013	[A] BHUPINDER SINGH, LUDHIANA	
11	ITA 1079/CHANDI/2025	2015-2016	[A] AMIT KUMAR, PANCHKULA	
12	ITA 1094/CHANDI/2025	2017-18	[A] CENTRIENT PHARMACEUTICALS INDIA PRIVATE LIMITED	
13	ITA 1095/CHANDI/2025	2012-13	[A] IMPROVEMENT TRUST	
14	ITA 1098/CHANDI/2025	2017-18	[A] HARYANA FINANCIAL CORPORATION	
15	ITA 1691/CHANDI/2025	NA	[A] A.D. EDUCATIONAL SOCIETY	
16	ITA 1692/CHANDI/2025	NA	[A] A.D. EDUCATIONAL SOCIETY	
17	ITA 1702/CHANDI/2025	FROM AY 2022-23 TO AY 2026-27	[A] EK ONKAR SAMAJ BHALAI SANSTHA	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1085/CHANDI/2025	2017-18	[A] MILAP GKG RIPENING CHAMBERS	
2	ITA 1093/CHANDI/2025	2012-13	[A] JORA SINGH	
3	ITA 1395/CHANDI/2025	2019-20	[A] KALI DASS CHOUHAN	
4	ITA 1398/CHANDI/2025	2017-18	[A] SHASHI BHUSHAN	
5	ITA 1407/CHANDI/2025	2015-16	[A] SAJJAN SINGH	
6	ITA 1411/CHANDI/2025	2013-14	[A] GAGANDEEP SINGH	


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1034/CHANDI/2025	2019-2020	[A] CHANCHAL SINGH, LUDHIANA	
2	ITA 1039/CHANDI/2025	2019-20	[A] ARCHANA GUPTA, LUDHIANA	
3	ITA 1040/CHANDI/2025	2017-18	[A] SATISH KUMAR KAUSHAL	
4	ITA 1061/CHANDI/2025	2019-20	[D] GURMEET KAUR	
5	ITA 1192/CHANDI/2025	2019-20	[A] RAKESH KOCHHAR	


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 **16-Jan-2026**

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 29-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX :-2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1042/CHANDI/2025	2012-13	[A] JARNAIL SINGH, PEERMUCHALLA	
2	ITA 1103/CHANDI/2024	2017-18	[A] THE BEHRAL GSSSS BEHRAL PAONTA SAHIB	
3	ITA 1234/CHANDI/2024	2021-22	[A] MR. KARAN BANSAL	
4	ITA 132/CHANDI/2025	2014-15	[A] HARI OM KHANNA	
5	ITA 913/CHANDI/2024	2020-21	[A] RAMAN KUMAR	


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	127	CHANDI	2025	2013-14	[D] M/S GURDEV WOOL & FIBERS	A	RY/VP
2	MA	128	CHANDI	2025	2013-14	[D] M/S KARAN SALES CORPORATION	A	RY/VP
3	MA	130	CHANDI	2025	2013-14	[D] M/S PUNJAB WOOL TRADERS	A	RY/VP
4	MA	132	CHANDI	2025	2014-15	[D] HIMACHAL SHIKSHA VIKAS DHARMARTH SANSTHA	A	RY/VP
5	MA	149	CHANDI	2025	2009-10	[A] M/S CREATIVE CAPITAL SERVICES P. LTD.	A	RY/VP


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF PART HEARD MATTERS, CONSOLIDATION PETITIONS, STAY APPLICATIONS, MISCELLANEOUS APPLICATIONS AND EARLY HEARING PETITIONS

FOR 28-JANUARY-2026 (WEDNESDAY)

BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench TO Author
1	MA	9	CHANDI	2024	2012-13	[A] SHRI HARI & CO OWNERS, C/O SAWAN TRADERS, INDIA SHOP NO. 42, NEW GRAIN MARKET, KAITHAL	B RY/VP
2	MA	10	CHANDI	2024	2013-14	[A] SHRI HARI & CO OWNERS C/O SAWAN TRADERS, INDIA SHOP NO. 42, NEW GRAIN MARKET, KAITHAL	B RY/VP
3	MA	39	CHANDI	2025	2019-20	[D] HARSORIA HOSPITALITY	A RY/VP
4	MA	110	CHANDI	2025	2014-15	[D] M/S STYLAM INDUSTRIES LTD.	B RY/VP

BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench TO Author
1	MA	12	CHANDI	2025	2018-19	[D] ROCKING CHAIR MANAGEMENT SERVICES PRIVATE LTD.	B LK/JM
2	MA	16	CHANDI	2025	2018-19	[D] M/S B & H ELECTRODES PVT.LTD	SMC LK/JM
3	MA	17	CHANDI	2025	2019-20	[D] M/S B & H ELECTRODES PVT.LTD	SMC LK/JM
4	MA	18	CHANDI	2025	2018-19	[D] M/S AERIAL TELECOM SOLUTIONS PRIVATE LIMITED	A LK/JM
5	MA	19	CHANDI	2025	2018-19	[D] M/S KISHORE LAL CONSTRUCTIONS LTD	A LK/JM
6	MA	20	CHANDI	2025	2018-19	[D] M/S TITANIC STEEL INDUSTRIES PVT. LTD.	B LK/JM
7	MA	21	CHANDI	2025	2018-19	[D] M/S LONGOWALIA YARNS LIMITED	A LK/JM
8	MA	40	CHANDI	2025	2018-19	[D] DECIMAL TECHNOLOGIES PRIVATE LIMITED	A LK/JM
9	MA	41	CHANDI	2025	2019-20	[D] DECIMAL TECHNOLOGIES PRIVATE LIMITED	A LK/JM
10	MA	43	CHANDI	2025	2018-19	[D] MR. RAM PAL SINGH	B LK/JM
11	MA	45	CHANDI	2023	2019-20	[D] M/S GODSON KNITTING WORKS	A LK/JM
12	MA	47	CHANDI	2025	2018-19	[D] M/S HERO CYCLES LTD.	A LK/JM
13	MA	62	CHANDI	2025	2018-19	[D] SH. BALVINDER SINGH	A LK/JM
14	MA	86	CHANDI	2025	2018-19	[D] M.K. AGGARWAL HOSIERY (P) LTD.	B LK/JM

BEFORE SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench TO Author
1	MA	82	CHANDI	2025	2018-19	[D] M/S PACIFIC ENGINEERS	SMC MKA/AM
2	MA	83	CHANDI	2025	2019-20	[D] M/S PACIFIC ENGINEERS	SMC MKA/AM


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16-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 29-JANUARY-2026 (THURSDAY)

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	8	CHANDI	2024	2014-15	[A] M/S FIDELITY INFORMATION SERVICES INDIA PVT. LTD.	A	RY/VP
2	MA	112	CHANDI	2025	2013-14	[D] H.P. SINGH AND OTHERS	A	RY/VP
3	MA	113	CHANDI	2025	2011-12	[A] BALWINDER SINGH	B	RY/VP


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16-Jan-2026